

## IN THE HIGH COURT OF BOMBAY AT GOA

## LD-VC-CW-242-2020

Shaikh Nurudin Shaikh Abubakar ..... Petitioner.  
Versus

State of Goa and others. .... Respondents.

Mr. C. Padgaonkar, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Ankita Kamat,  
Additional Government Advocate for the Respondents.

CORAM : M.S. SONAK &

SMT. M.S. JAWALKAR, JJ.

DATE : 19<sup>TH</sup> OCTOBER, 2020.

P.C.:

Stand over to 21/10/2020.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.